

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-518

IB-375/PB/2018

IA-4389/2023, IA-3415/2023, IA-3002/2023, IA-4125/2021, IA-2726/2021,
IA-3067/2021, IA-5454/2021, IA-613/2021, IA-827/2021, IA-2508/2021, IA-
2576/2021, IA-4232/2021, IA-4272/2021, IA-5611/2021, IA-537/2022, IA-
894/2022, IA-2544/2022, IA/6338/2022, IA/1677/2023, IA/1326/2023,
IA/1439/2023, IA/2567/2023

IN THE MATTER OF:

M/s. Bipin Industries Pvt. Ltd

....Applicant

Vs.

M/s. ABW Infrastructure Ltd

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 11.09.2023

CORAM:

**SHRI BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Sarad Kumar Sunny and Adv Keshav Mann in
IA-1326/23, IA-246/23, IA-190/23, CA-292/23,
Mallika Prabhakar in IA-1047/23, Adv SP Singh
Chawla, Adv Kunal in IA-4389/23, Adv Vipul Ganda,
Adv Abhipsa, Adv Sakshi in IA-4232/21

For the Respondent :

For the Kotak M : Adv Alok Kumar

ORDER

IA-4389/2023:-

The RP is directed to file reply within 2 weeks. List this IA on
10.10.2023.

List all other IAs on **10.10.2023.**

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (T)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (J)**